

- (2) Introduction of Compulsory Liability Scheme for utilising services of engineers in the public sector.

equipment has resulted in diverting orders to the indigenous machinery manufacturers.

Utilisation of installed capacity in Drilling Equipment Manufacturing Industry

1575. SHRI P. A. SAMINATHAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the reasons for only 58 per cent utilisation of the installed capacity in drilling equipment manufacturing industry ; and

(b) the steps proposed to be taken for reaching full utilisation of the installed capacity ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). The total installed capacity of drilling equipment manufacturing industry is Rs. 300/- lakhs a year. As against this, the production of drilling equipment during 1970 was of the order of Rs. 204 lakhs. In other words, the percentage of utilization of capacity during 1970 vis-a-vis the installed capacity was 68%.

The production of these drills depends upon orders received by manufacturers and as such a capacity utilisation of 65% to 70% for their manufacture is considered reasonably good.

The following steps have, however, been taken to enable the indigenous manufacturers to utilize their capacity to the maximum possible extent :

- (i) Drilling equipment being in the priority sector, it has been possible to allow import of raw materials/components to the manufacturing units to meet their full requirement on the basis of orders received by them. It has also been possible to allow import of raw materials and components to cover the requirements up to 125% of the licensed capacity in many cases where the same was justified and

- (ii) A strict scrutiny of requests from various user industries for import of drilling matter ?

Revision of Fourth Five Year Plan on the basis of District Plans

1576. SHRI R. P. ULAGANAMBI : Will the Minister of PLANNING be pleased to state :

(a) whether it has been decided to implement the core schemes only of the Fourth Five Year Plan ;

(b) whether the Planning Commission has decided to revise the Fourth Five Year Plan on the basis of District Plans ;

(c) whether foreign financial assistance is not forthcoming for public sector projects ; and

(d) if so, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) No, Sir.

(b) No, Sir.

(c) The assumption is not correct. Foreign financial assistance has been forthcoming for public sector projects.

(d) Does not arise.

Industrial projects in collaboration with Philippines, Indonesia and Fiji

1577. SHRI R. P. ULAGANAMBI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state the number, nature and the sponsors of industrial projects for which negotiations are reported to be in progress with Philippines, Indonesia and Fiji as a result of Investment Promotion Meeting held in September, 1970 at Manila ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : A statement is attached.